



2026:DHC:4526-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6748/2026 and CM APPL. 33187/2026

UNION OF INDIA & ORS.Petitioners

Through: Mr. Neeraj Kumar, CGSC

versus

SURENDER SINGH & ORS.Respondents

Through: SI Surender Singh and Insp.
Kaptan Singh, respondents in person

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

19.05.2026

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C. HARI SHANKAR, J.

1. Mr. Neeraj Kumar, learned CGSC, on instructions, seeks leave to withdraw the writ petition.
2. The writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

MAY 19, 2026/yg